NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीयकंपनीविधिअधिकरण
CUTTACK BENCH
कटकखंडपीठ

ORDER OF THE HEARING ON 16th April, 2024, 10:30 A.M.

CP No. 120/CB/2021

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Kalawati Purohit & Anr. -Vs- Purohit Hotels Pvt. Ltd. & Ors.
Under Section	241-242

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s) — Mr. Saswat Kumar Acharya, Advocate
Ms. Ankita Bajpai, Advocate
Mr. Abhijeet Agarwal, Advocate

For Respondent (s) — Ms. Aishwarya Ray, Advocate For R 2

ORDER

Ld. Counsel Mr. S.K. Acharya appeared for the petitioner. Ld. Counsel Ms. Aishwarya Ray appeared for respondent No.2. There is no representation for R1. Respondent No.2 counsel represents that settlement talks are under progress and wants time. Hence, list the matter for reporting settlement on 19.06.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)

Sibendra Naik (Steno)